

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 1970.
TO BE ANSWERED ON TUESDAY, THE 11TH MARCH, 2025.**

INCUBATORS AND STARTUPS

1970. SHRI KESINENI SIVANATH:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the details of the total number of incubators and startups selected, State and district-wise particularly from the State of Andhra Pradesh;
- (b) the details of the funds sanctioned and released for the selected incubators and startups from 2021-25, State-wise;
- (c) whether the Government has any data regarding the total number of jobs created by the selected startups under the incubator;
- (d) if so, the details thereof, State and district-wise included State of Andhra Pradesh as on date;
- (e) whether the Government has noted any issues from the applicant under the grievance cell of Department of Promotion of Industry and Internal Training (DPIIT) such as delayed evaluation of applications and disbursement; and
- (f) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

(a) to (d): The Startup India Seed Fund Scheme (SISFS) has been approved for the period of 4 years starting from 2021-22 with a corpus of Rs. 945 crore. The scheme provides financial assistance to eligible startups for proof of concept, prototype development, product trials, market entry and commercialization. The Experts Advisory Committee (EAC) of SISFS, evaluates and selects incubators for allocation of funds. The approved incubators select startups in accordance with the guidelines. SISFS is implemented from 1st April 2021.

As on 31st January 2025, 217 incubators have been selected under the Scheme with a total approved funding of Rs. 916.91 crore, of which Rs. 493.22 crore has been disbursed. The State/Union Territory (UT)-wise details of

incubators under the Scheme as on 31st January 2025, are placed as **Annexure-I**.

The approved incubators under the Scheme have selected 2,647 startups for a total approved funding of Rs 487.45 crore, of which Rs. 351.5 crore has been disbursed to the selected startups as on 31st January 2025. The State/Union Territory (UT)-wise details of startups selected by incubators under the Scheme as on 31st January 2025, are placed as **Annexure-II**. Further, more than 16,500 direct jobs (self-reported) have been created by beneficiary startups supported by approved incubators under the Scheme.

Specifically in the State of Andhra Pradesh, 7 incubators have been selected under the Scheme. The incubators approved under the Scheme have selected 46 startups from the State of Andhra Pradesh as on 31st January 2025. The district-wise details of selected incubators and startups under the Scheme, in the State of Andhra Pradesh, as on 31st January 2025 are placed as **Annexure-III**.

(e) & (f): Under the Startup India Seed Fund Scheme (SISFS), financial assistance to eligible startups is provided through selected incubators. The Experts Advisory Committee (EAC) of SISFS, evaluates and selects incubators for allocation of funds. Each selected incubator under the Scheme constitutes an Incubator Seed Management Committee (ISMC), that evaluates and selects startups for seed support. ISMC determines the quantum and kind of funding (in accordance with the guidelines of SISFS) to eligible startups. Therefore, any grievances raised by startups, including those related to evaluation of applications and disbursement, are examined by the concerned incubator selected under SISFS by the EAC.

Further, grievances related to SISFS raised through the Centralized Public Grievance Redress and Monitoring System (CPGRAMS) are also examined and appropriate actions are taken as per extant processes/guidelines of CPGRAMS.

ANNEXURE-I**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (d) OF THE LOK SABHA UNSTARRED QUESTION 1970 FOR ANSWER ON 11.03.2025.**

State/UT-wise details of incubators selected under SISFS as on 31st January 2025, including for the State of Andhra Pradesh, are as under:

S. No.	State/UT	No. of Incubators	Total Funds Approved (in Rs. Crore)	Total Funds Disbursed (in Rs. Crore)
1.	Andhra Pradesh	7	29.40	16.15
2.	Assam	3	12.60	2.94
3.	Bihar	4	18.90	8.44
4.	Chhattisgarh	2	3.15	1.56
5.	Delhi	13	51.45	23.55
6.	Goa	5	15.54	9.03
7.	Gujarat	22	81.38	39.51
8.	Haryana	6	21.00	9.30
9.	Himachal Pradesh	3	13.65	6.96
10.	Jammu & Kashmir	1	5.25	2.10
11.	Jharkhand	1	4.20	1.68
12.	Karnataka	22	104.48	55.29
13.	Kerala	5	18.90	12.36
14.	Madhya Pradesh	7	26.25	16.41
15.	Maharashtra	29	113.40	56.57
16.	Mizoram	2	4.20	1.99
17.	Nagaland	2	7.35	3.57
18.	Odisha	10	39.38	21.96
19.	Puducherry	2	8.40	6.78
20.	Punjab	9	38.85	22.79
21.	Rajasthan	12	54.60	30.90
22.	Sikkim	1	3.15	2.17
23.	Tamil Nadu	20	91.35	50.34
24.	Telangana	12	71.35	42.29
25.	Uttar Pradesh	13	60.90	37.56
26.	Uttarakhand	2	10.50	7.35
27.	West Bengal	2	7.35	3.68
	Total	217	916.91	493.22

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (d) OF THE LOK SABHA UNSTARRED QUESTION 1970 FOR ANSWER ON 11.03.2025.

State/UT-wise details of startups selected by incubators under SISFS as on 31st January 2025, including for the State of Andhra Pradesh, are as under:

S. No.	State/UT	No. of Startups Selected by Incubators	Total Funds Approved (in Rs. Crore)	Total Funds Disbursed (in Rs. Crore)
1.	Andaman and Nicobar Islands	1	0.04	0.04
2.	Andhra Pradesh	46	9.73	6.40
3.	Arunachal Pradesh	1	0.20	0.20
4.	Assam	38	5.52	4.46
5.	Bihar	43	7.87	5.54
6.	Chandigarh	14	2.85	2.40
7.	Chhattisgarh	18	2.16	1.31
8.	Delhi	180	34.74	25.31
9.	Goa	22	2.81	1.88
10.	Gujarat	187	35.62	22.50
11.	Haryana	123	21.08	15.04
12.	Himachal Pradesh	19	2.99	1.46
13.	Jammu & Kashmir	13	2.55	1.61
14.	Jharkhand	15	3.03	2.03
15.	Karnataka	344	75.23	58.75
16.	Kerala	55	10.36	7.17
17.	Madhya Pradesh	111	17.53	12.69
18.	Maharashtra	470	86.94	62.26
19.	Manipur	3	0.30	0.30
20.	Meghalaya	2	0.24	0.22
21.	Mizoram	7	1.15	0.76
22.	Nagaland	19	3.87	3.11
23.	Odisha	90	11.51	7.46
24.	Puducherry	6	0.97	0.82
25.	Punjab	45	6.98	3.72
26.	Rajasthan	102	17.99	12.80
27.	Sikkim	2	0.20	0.15
28.	Tamil Nadu	262	45.41	34.22
29.	Telangana	158	35.00	27.20
30.	Uttar Pradesh	190	32.65	22.77
31.	Uttarakhand	17	3.73	2.32
32.	West Bengal	44	6.22	4.64
	Total	2647	487.45	351.50

ANNEXURE-III**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (d) OF THE LOK SABHA UNSTARRED QUESTION 1970 FOR ANSWER ON 11.03.2025.**

District-wise details of total incubators and startups selected under SISFS in the State of Andhra Pradesh, as on 31st January 2025, are as under:

S.No.	District	Number of Incubators	Number of Startups selected by incubators
1.	Ananthapuramu	1	2
2.	Chittoor	-	4
3.	East Godavari	-	6
4.	Guntur	1	1
5.	Kakinada	-	1
6.	Krishna	-	5
7.	Sri Potti Sriramulu Nellore	-	1
8.	Tirupati	1	1
9.	Visakhapatnam	3	17
10.	Vizianagaram	-	1
11.	West Godavari	1	4
12.	Y.S.R.	-	3
	Total	7	46
